

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO.135 OF 2015 &
IA NO.215 OF 2015

Dated: 20th February, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s. Perfect Filaments Ltd. Appellant(s)
Vs.	
Joint Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Dr. M.K.Pandey

Counsel for the Respondent(s) : Mr. Manuj Kaushik for R.1
Ms. Swapna Seshadri
Ms. Parichita Chowdhury
Mr. Ashwin Ramanathan for R.2

ORDER

Learned counsel appearing for the appellant has requested to re-list the matter after 3 weeks.

Submissions made by the learned counsel appearing for the appellant, at supra, are placed on record.

Post this matter for hearing on **04.04.2018**, as agreed by the learned counsel appearing for the both the parties.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

Pr/kt